

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 43
CP No. (IB)- 1204/ND/2018
TA No. 159/2019
Under Section 9 of IBC, 2016**

In the matter of:

Sh. Rajkumar Tulsain

...Operational Creditor

Versus

M/s Prayag Polytech Pvt. Ltd. & Ors.

... Corporate Debtor

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 13.05.2021.

**--Sd--
Assistant Registrar**

April 01, 2021
H.A